

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

Appeal No. 155 of 2018

Dated : 29th August, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s. JSW Energy Ltd. Appellant(s)

Vs.

Maharashtra State Electricity Distribution Company Respondent(s)
Ltd. & Anr.

Counsel for the Appellant(s) : Mr. Aman Anand
Mr. Aman Dixit
Mr. Pratik Das

Counsel for the Respondent(s) : Ms. Saumya Sharma

ORDER

Admit. Ms. Saumya Sharma, learned counsel appears on behalf of Respondent No.1 and seeks four weeks time to file reply.

List the matter on **31.10.2018**. In the meantime, learned counsel for the respondents may file reply on or before 27.09.2018 with advance copy to the other side. Thereafter, rejoinder may be filed on or before 12.10.2018 with advance copy to the other side.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

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